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Title : Need to look into the demands of Civil Services candidates in respect of the Preliminary examination conducted by UPSC.

SHRI RAVICHANDRAN SIPPAPARAI (SIVAKASI): I would like to draw the following issues before the House.

This year's UPSC (Civil Services) Prelims, 2006 result has generated strong resentment among a huge number of candidates and the credential of UPSC has been brought under doubt in the minds of the students. There is a widespread feeling that, many candidates, despite having a higher possible scores as compared to their successful counterparts have found their names missing from the list of successful candidates published on 10th August, 2006.

So far, hundreds of students have applied for the following information under RTI Act 2005. The key issues raised by them are:

1. Cut-off marks in each subjects and GS in each category (Gen, SC, ST, OBCs) in the preliminary exam. are announced after the examination.
 2. Details of marks of candidates (Prelims) should be intimated to the candidates.
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*The speech was laid on the Table.

3. Authentic answer for each series of questions should also be made known to the candidates.
4. Reasons for re-examination of Public Administration paper on 18th June, 2006 are to be publicised.

The Government should intervene in this regard for the early redressal of the genuine grievances of the candidates.